

Title: Introduction of the Airlines (Penalty for Delays) Bill, 2005.

15.47 hrs.

AIRLINES (PENALTY FOR DELAYS) BILL*

SHRI KASHIRAM RANA (SURAT): I beg to move for leave to introduce a Bill to provide for imposition of penalty on the airline companies for cancellation/delay in operations of their schedule services and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for imposition of penalty on the airline companies for cancellation/delay in operations of their schedule services and for matters connected therewith. "

The motion was adopted.

SHRI KASHIRAM RANA : I introduce the Bill.

-
- Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 11.3.2005.
 -